

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH**

OA/350/100/2018

Date of Order: 13.03.2018

Coram : Hon'ble (Ms.), Jaya Dasgupta, Administrative Member

Shri Susanta Chakraborti, son of Sakti Pada Chakrabarti, aged about 36 years, working as PA under Ghosh Para SO, residing at Village and Post Office – Ghoshpara (West), District Howrah, Pin 711227, West Bengal

--Applicant.

-Versus-

1. The Union of India, through the Secretary, Ministry of Communication, Department of Post Dak Bhawan, New Delhi- 1.
2. The Director of Postal Services, South Bengal Region, Yogayog Bhawan, C.R Avenue, Kolkata – 700012.
3. The Chief Post Master General, Yogayog Bhawan, C.R Avenue, Kolkata – 700012.
4. The Senior Superintendent of Post Offices, Howrah Division, Kadamtala, Howrah

--Respondents

For the Applicant : Mr. A. Chakraborty, Counsel  
Ms. P. Mondal, Counsel

For the Respondents : Mr. P. Mukherjee, Counsel

O R D E R(Oral)

Per: Ms. Jaya Dasgupta, AM

Ld. counsel for both sides are present.

2. In the relief part, a prayer has been made to issue direction upon the respondent No. 2 to dispose of the revision petition at an early date. CAT, Kolkata Bench had ordered for such submission of revision petition in OA/629/2017, pronounced on 18.05.2017. Accordingly, such revision petition has been filed on 06.07.2017, but such petition has not been disposed of by the concern authority. Hence, the matter may be disposed of by the appropriate authority within 2 months from the date a certified copy of this order is obtained by the respondent authority.
3. The matter is accordingly disposed of. I have not gone into the merits of the case and all points are kept open for the respondents. No costs.

(Jaya Das Gupta)  
Member (A)

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